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Item- 19

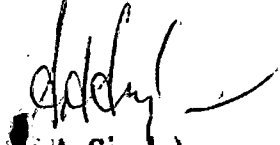
M.A.1962/2004 in  
Q.A.564/2003

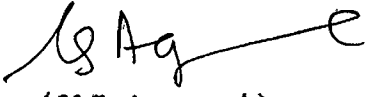
28.9.2004

Present: None for the applicant.

M.A.1962/2004

There was no appearance on behalf of the petitioner on 27.9.2004. Position once again is the same. In this view of the matter, M.A. is dismissed for non-prosecution.

  
(S.A. Singh )  
Member(A)

  
( V.S. Aggarwal )  
Chairman

/dkm/

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WARDHMAN FOR